

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1364
ANSWERED ON:05.03.2013
EXTRADITION OF DAVID HEADLEY
Singh Shri Rakesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether David Colman Headley is wanted in the Mumbai terror attack case; and
- (b) if so, the measures taken by the Government for his extradition, so far and the success achieved therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) Yes, Madam.

(b) The extradition request for David Coleman Headley was sent to the US on 7.12.2012 by the Government of India. However, on 24.1.2013, David Headley was sentenced to 35 years in prison followed by 5 years of supervised release, by the USA Court for 12 terrorism crimes relating to his role in planning the November, 2008 terrorist attack in Mumbai. No official confirmation for the rejection of the extradition request has been received yet. Therefore, India's demand for the extradition of Headley continues to stand.